

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : JUSTICE THOMAS P.JOSEPH

DATE OF APPOINTMENT : 14.08.2008

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1) Rubber Plantation 1 Acre and 62 ³ / ₄ cents	One House	(Fixed Deposit) Rs.4,61,986/-	NIL	NIL	Rs.870/-
2) Nilam - 36 Cents	One House	(Savings Bank - Joint Account) Rs.80,200.63			
3) Purayidom - 4.599 cents		Rs.7,960/-			
		Insurance Policies Rs. 4,50,000/-			
		Provident Fund Rs. 2,49,000/-			

LIABILITIES

Particulars:-

- 1. Rs.19,48,124/- (Towards Housing Loan)**
- 2. Rs.9,59,899/- (Towards Educational Loan for dependent son)**

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE SPOUSE : MRS. ALICE THOMAS

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
74 cents	NIL	Fixed Deposit Rs.1,19,312/-	15 Sovereigns (Gold)	NIL	NIL

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE DEPENDENT CHILD/CHILDREN : DINNY THOMAS

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
2.35 Ares of land in Kunnathunadu Village, Ernakulam	NIL	NIL	NIL	Bajaj Pulsar Motor Cycle - Reg.No.KL-11/Q-9222 (Rs.20,000/-)	NIL

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice